

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (c) No.

(b) Does not arise.

(c) Proposals for the Fifth Plan have not been finalised.

**MEMORANDUM SUBMITTED BY  
ALL INDIA SCHEDULED CASTES  
AND SCHEDULED TRIBES RAIL-  
WAY ASSOCIATION, DELHI**

1716. SHRI N. H. KUMBHARE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that All India Scheduled Castes and Scheduled Tribes Railway Association, Delhi has submitted a memorandum on 5th February, 1973 to Government pressing certain demands;

(b) if so, the details thereof; and

(c) the action taken by Government thereon?

THE MINISTER FOR RAILWAYS (SHRI L. N. MISHRA): (a) Yes.

(b) The demands of the Association are: (i) Full recognition, and (ii) setting up of separate cells at Divisional levels to watch the interests of reserved community employees.

(c) (i) It has been the policy of the Government to discourage formation of Unions or Associations on the basis of caste, tribe or religion. Accordingly recognition cannot be granted to Associations like All India Scheduled Castes and Scheduled Tribes Railway Employees Association.

(ii) Separate Cells at the Divisional level are not considered justified.

**POWER GENERATION IN GUJARAT**

1717. SHRI I. K. KALANIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that in each successive plan period, the targets fixed for the power generation in the State of Gujarat have remained behind accomplishment; and

(b) if so, what further steps are proposed to be taken to achieve the targets?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b) The Gujarat State came into existence from the beginning of the Third Plan period. During this plan, against a target of 314 MW of additional installed capacity, the achievement was 318 MW. The plan target was thus fulfilled. During the Fourth Plan, against a target of 754 MW of additional generating capacity, the achievement is likely to be 409 MW. The shortfall is on account of delay in delivery of main plant and equipment by the indigenous manufacturers. Constant follow-up action is being taken the suppliers of plant and equipment to expedite deliveries.

**IRRIGATION IN GUJARAT AND  
SAURASHTRA**

1718. SHRI I. K. KALANIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the expenditure so far incurred in each year out of the provision made in the Fourth Five Year Plan for irrigation in Gujarat and Saurashtra; and

(b) the steps contemplated for augmenting the irrigation potential in Saurashtra in view of the absence of ground water sources in the rocky soil of that area?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) The location of irrigation projects in any region depends on the topographical features and availability of water resources.